

Title: Requests the Central Government to consider MPs in the selection of beneficiaries for the housing programme.

SHRI KONIJETI ROSAIAH (NARASARAOPET): Mr. Chairman, Sir, housing programme has become a very important programme in the country now and the Government of India is giving money for this programme. This programme is operated in various names like Indira Awas Yojana, general housing programme etc. Funds are flowing from Delhi to the States and the State Governments are the operating agencies of this programme. In many States, MLAs are considered as the persons who can select the beneficiaries and MPs cannot do that. No value is attached for the recommendation of the MPs. Even in genuine cases, the recommendations of MPs are completely neglected.

Sir, in the last Lok Sabha, 350 Members of Parliament, including the present Prime Minister, Shri Atal Bihari Vajpayee, had represented to the Government of India to consider the requests of MPs also. But that was not considered in those days. Now, I appeal to the Minister of Parliamentary Affairs, Shri Madan Lal Khurana, to consider the requests of MPs also in this regard. This is not my personal request. This is the request of almost all the MPs in the 12th Lok Sabha. I would request him to kindly consider this matter and see that MPs also have some say in the selection of beneficiaries for the housing programme.